

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 4222**

TO BE ANSWERED ON THE 1ST APRIL, 2026/ CHAITRA 11, 1948 (SAKA)

FUNDS FOR BORDER AREA DEVELOPMENT PROGRAMME

4222 SHRI DEREK O' BRIEN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the Budget Estimates and Revised Estimates allocated for the Border Area Development Programme (BADP) for 2025–26;

(b) the reasons for the difference between the two allocations; and

(c) the impact this reduction is expected to have on development projects in border areas?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): Border Area Development Programme (BADP) is implemented in villages/towns situated within 0-10 Kms. (crow fly aerial distance) from the first habitation at international border (IB), in 16 States & 2 UTs. The main objective of BADP is to meet the special development needs and well-being of people living in the coverage area and to provide essential infrastructure viz. infrastructure related to health, education, road, agriculture, sports, drinking water and sanitation, social sector, small scale industries etc. by convergence of BADP/others central/State/UT/local Schemes. Presently, BADP is in its sunset phase and funds are allocated for committed liability.

Government of India has approved Vibrant Villages Programme-I (VVP-I) on 15th February 2023 for comprehensive development of 662 select villages in blocks abutting Northern border in 4 States and 1 UT. Government has also approved Vibrant Villages Programme-II (VVP-II) on 02nd April 2025 for the comprehensive development of 1954 select villages located in the blocks abutting the International Land Borders (ILBs) other than the northern border in 15 States and 2 UTs till the FY 2028-29.
